

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1161(KB)2018
IA(I.B.C)/1713(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	BISHANDAS IRON WORK LIMITED VS SWATI MINING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance(via video conference/physically)

For the Liquidator

Mr. Shaunak Mitra, Adv.

Mr. Dripto Majumdar, Adv.

Mr. Manas Das, Adv.

Mr. Chandan Mohata, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. At the request of Liquidator for petitioner, post this matter on **24.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)